

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

67(ND)14

**CORAM:**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.01.2019.**

**NAME OF THE COMPANY: Daljit Singh Bawa & Ors. V/s. M/s Rising Star  
Constructions Co. Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
<b>Present:</b>		Mr. P. V. Kapoor, Sr. Advocate, Mr. Ankur S. Kalkarni, Ms. Shweta S. Parihar, Advocates for the Petitioner. Mr. Arun Kathpalia, Sr. Advocate with Mr. Krishnendu Dutta, Ms. Moulshree Shukla, Advocates for the Respondent No. 1, Ms. Sonia Dube, Mr. S. Chakraborty, Ms. Harshita Verma, Advocates for the Respondent No. 2, Mr. Swapnil Gupta, Advocate for the Respondent No. 8.		

**ORDER**

Ld. senior counsel submit that the parties would like to explore mediation for settlement of their disputes made in CPs no. 67/2014 and 68/2014 before Hon'ble Mr. Justice Badar Durrez Ahmed (Retd). His consent has already been taken.

(Dilshad)

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All parties are directed to appear before him on 23<sup>rd</sup> January, 2019 at 4:30 pm. The learned Hon'ble Mediator shall fix his own fees which shall be shared equally by all concerned.

List this case for further consideration on 30<sup>th</sup> April, 2019.



**(Dr. V.K. Subburaj)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**